

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. U. M. Padwad  
COURT 24 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 10-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>APPEARANCE</u></b>				
1	SESSIONS CASE	100774/2014	The State DCB CID, Unit VIII Mumbai Vs Sudhir Dattatray Shinde and ors.	APP Shankar Erande  Ujinwal, Adv. Indrapal Singh for AC
<b><u>JUDGMENT</u></b>				
2	SESSIONS CASE	100469/2016	THE STATE OF KANJURMARG POLICE STATION. Vs SANJAY NARENDRA NIRMAL AND ANOTHER 01	APP Mr. P.S.Tawade  Adv. Vaishali Mane (S/A)
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100340/2017	VIKHROLI POLICE STATION Vs KAMLESH PRASAD RAMSHIROMANI	
4	BAIL APPLN SC	100543/2020	Mr. Mohd. Saif Mohd. Anees Faroqui Vs The State	Amrish R. Salunke
5	CRI BAIL APPLN	101282/2020	Prasad @ Digamber Vinayak Sawant Vs Kalachowky Police Station	
6	MISC APPLN SC	100187/2020	STATE GOVERNMENT Vs Ahmad Hussein Nabi Rasul @ Guddu Builder	PP  Manoj R. Gowd and Kavita Durgapal
<b><u>EVIDENCE PART HEARD</u></b>				
7	SESSIONS CASE	100629/2017	The State of Vakola Police Station Vs Rock Luis Dsouza	
<b><u>EVIDENCE</u></b>				
8	SESSIONS CASE	100982/1991	State Kurla Rly. P.stn. Vs Abbas Hasmat Ali Shaikh 2	

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9	SESSIONS CASE	100440/2017	VAKOLA POLICE STATION. Vs AMBAJI SHIVAJI MORE	
10	SESSIONS CASE	100654/2017	The State Byculla Police Station Vs Abdulla Usman Sayyed	
11	SESSIONS CASE	100904/2001	Shafiq Musa Shaikh Vs Rashid Nasir Khan	
<b><u>ORDER</u></b>				
12	CRI APPEAL	100316/2016	Sanjay Shivaji Vhanmane @ MA 863/16,BA 728/16 - Applicant Vs Sanjeev Bhagwanrao Kokil and The State - Respnds	Vijay Hiremath
13	ABA	101008/2019	Faiyaz Shujauddin Rangwala And anr. Vs State Khar Police Station	Manoj S Mhambrey
14	ABA	101319/2019	Mangesh Shamrao Kadao Vs State Bandra Police Station	B.D.Chauhan
15	SESSIONS CASE	101509/2019	The State of Maharashtra - Antop Hill Police Station Vs Mohd. Asif Mehboob Ali Shaikh	APP
16	CRI BAIL APPLN	100647/2020	Farhan Gujar Khan --- Appnt. Vs The State of Maharashtra and Sr. Inspector - Bandra Police Station -- Respondents	Sandeep Dhuri
<b><u>REPLY/SAY</u></b>				
17	CRI BAIL APPLN	101426/2020	STATE GOVERNMENT - Kalachowki Police Station - Respondent Vs Raj Indrajit Bharadwaj - Applicant	APP  Vimlesh Kushwaha
18	CRI BAIL APPLN	101544/2020	Sambhaji Narayan Aadavkar --- Appliant Vs The State of Maharashtra - Kalachowki Police Station --- Respondent	Anjali Patil

**APPEARANCE**

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19	SESSIONS CASE	100378/2019	The State of Maharashtra- Kurla Railway P. Stn. Vs Manisha Lalit Khakhadiya and Ors.01	APP
20	BAIL APPLN SC	1001419/2020	STATE GOVERNMENT- Vs Nitesh @Nitya Ramesh Thorat	
21	CRI BAIL APPLN	101572/2020	Jagdish @ Jagya Prakash Shinde --- Applicant Vs The State of Maharashtra - R.A.K. Marg Police Station --- Respondent	Arun N. Das
22	ABA	100737/2020	Vishal Punambhai Garange Vs The State of Maharashtra	PP PP
23	CRI BAIL APPLN	101581/2020	Nileshbhai Bhogekar Fatesingh - -- Applicant Vs The State of Maharashtra - Matunga Police Station ---- Respondent	M. J. Legal and Asso.
24	CRI BAIL APPLN	101586/2020	Abhay Leeladhar Gautam @ John - Applicant. Vs State - Kalachowki Police Station - Respondent.	Suvarna Avhad Vast.
25	CRI BAIL APPLN	101592/2020	Vyankatesh Radhakrishna Gauda and Others - Applicants. Vs State - R.A.K. Marg Police Station - Respondent.	Shravan S. Shukla.
<b>REPORT</b>				
26	MISC APPLN SC	100177/2020	Rajan Bala Rathod Vs The State of Maharashtra	Shahid Pathan
27	ABA	109498/2020	Nileshbhai Bhogekar Fatehsingh Vs The State of Maharashtra	
28	ABA	100729/2020	Nileshbhai Bhogekar Fathehsingh Vs The State of Maharashtra	M.J.Legal